(c) to (e). The right to practice any profession or to carry any occupation, trade or business in one of the fundamental rights enshrined in the Constitution. Hence doctors and engineers have a right to opt for a profession of their choice and they can not be prevented from exercising their fundamental right.

Regularisation of Colony

2267. SHRI KRISHAN LAL SHARMA: SHRI RAMCHANDRA VEERAPPA:

Will the PRIME MINISTER be pleased to state :

- (a) the name and number of unauthorised colonies in Delhi upto June 30.1996;
- (b) the time by which these unauthorised colonies are likely to be regularised; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) The Government of National Capital Territory of Delhi have forwarded a list of 1071 unauthorised colonies existing as on 31/3/93. However, no such survey has been conducted to assess the situation as on 30/6/96.

(b) and (c). In a Civil Writ Petition No. 4771/93 by Common Cause (Regd.) Society, the High Court of Delhi has restrained the respondents, including Union of India, from taking any further decision or action for regularising any unauthorised colony in Delhi till further orders. The matter is still subjudice.

[Translation]

Amarnath Pilgrimage

2268. DR. RAMKRISHAN KUSMARIA : Will the PRIME MINISTER be pleased to state :

- (a) whether the extremist outfit the Jammu and Kashmir Islamic Harkat Momenin has imposed ban on the annual Amarnath Pilgrimage;
- (b) whether the outfit has also threatened of dire consequences for those violating the above ban;
- (c) if so, whether the Government have made any arrangement for the safety of the pilgrims of the Amarnath Cave; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b). According to available information a terrorist outfit styling itself 'J and

K Islamic Harkat-ul-Momineen' had announced a ban on the annual Amarnath pilgrimage and had issued threats against its violation. According to further reports which have since appeared in the local press the outfit is reported to have withdrawn the ban.

(c) and (d). The State Government is making elaborate administrative and security arrangements to ensure the smooth conduct of the Yatra. These include the deployment of security force pickets on the Yatra route, intensive patrolling of the entire route, provision of escort to the Yatri convoys and arrangements for boarding and lodging for the Yatris. Rations and other supplies have already been despatched to some of the main points of the Yatra, and the progress of various arrangements is being regularly reviewed and monitored.

[English]

Demand for Colleges

2269. SHRI GULAM RASOOL KAR: Will the PRIME MINISTER be pleased to state:

- (a) whether the people of Bandipora, Baramulla and Kupwara Districts are demanding to open Boys' and Girls' Colleges in these districts for the last several years;
- (b) if so, the details thereof and the reaction of the Government thereto:
- (c) the time by which these colleges are to be opened; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) Yes, Sir.

(b) to (d). The District of Baramulla already has a Girls' Degree College and a Boys' Degree College in Baramulla Town as well as a Degree College in Sopore. Kupwara District at present has Degree Colleges at Kupwara and Handwara. The Government of J and K has initiated an exercise for assessing the requirement of Degree Colleges in different locations consistent with plan allocations and priority they merit. The time frame for opening of new colleges will depend upon the availability of funds for college education for J and K State in the 9th Plan.

Quantum of investment

2270. SHRI HARIN PATHAK: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the details of the approved quantum of